

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Mrs.Meena Satheesh  
Ld.Registrar

Date: 01-11-2017  
Time: 12 Noon

**Court – 1**

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.164 of 2017 (SZ)	M.Dhamotharan Tiruppur <b>Vs</b> The Secretary to Government Environment & Forest Department, Government of Tamil Nadu, Secretariat, Chennai And 5 others	M/s. Taaur's Associates <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1, R2, R4, R5 M/s. Rita Chandrasekar for R3 M/s. Srinivas for R6	For Reply of R1,R2, R4, R5,R6
2	Application No.170 of 2017(SZ)	K.Satish Goud, Musheerabad, Secundrabad and 3 others <b>Vs</b> State of Telangana, Rep.,by its Chief Secretary to Govt, Secretariat, Hyderabad and 6 others	M/s. K.C.Krishnamoorthy <b>Counsel for Applicant</b>  M/s. H.Yasmeen Ali for R1 to R4 M/s. D.S.Ekambaram for R6 M/s. T.Sai Krishnan for R7	MoA & Reply of R5 For Reply of R1 to R4, R7
3	Application No.188 of 2017 (SZ)	C.H.Balamohan Pudhucherry <b>Vs</b> The Union of India Rep.,by its Secretary to the Government, Ministry of Environment, Forest and Climate Change, New Delhi and 6 others	M/s. Yogeshwaran.A <b>Counsel for Applicant</b>  M/s. K.R. Harin for R2,R3 & R5 M/s. G.Dhamodaran for R6 M/s. S.Padma for R7	MoA & Reply of R1,R4 For Reply of R2,R3, R5 to R7
4	Application No.210 of 2017 (SZ)	Vanmeegam, a Society registered under the Tamil Nadu Societies Registration Act, Rep., by its Secretary, Medavakkam, Chennai <b>Vs</b> The Chief Secretary, State of Tamil Nadu,	M/s. R.N.Ganesh <b>Counsel for Applicant</b>  M/s. H.Yasmeen Ali for R4	MoA & Reply of R1 to R3, R5 to R10 For Reply of R4

		Secretariat, Chennai and 9 others		
5	Appeal No.18 of 2017 (SZ)	C.H.Balamohan Pondicherry <b>Vs</b> The Union of India Rep.,by its Secretary to the Government, The Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s.Yogeshwaran <b>Counsel for Appellant</b>  Mr.Syed Nurullah Sheriff for R1 & R2 M/s. M.K.Subramanian E.Manoharan for R3	For Reply of R1

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.57 of 2017 (SZ)	Heritage Estate Apartment Owners Association Rep.,by its President Mr.Shivakumar.S <b>Vs</b> Ministry of Environment & Forest, Union of India, Through Secretary, New Delhi and 9 others	M/s. Yogendran <b>Counsel for Applicant</b>  M/s.M.R.Gokul Krishnan for R1 & R6 M/s. Devraj Ashok for R2,R4,R5,R9 M/s. Ajay Nandalike for R3 M/s. K.G.Vasudevan for R7 M/s. T.V.Sekar for R8 M/s. Giridhar & Sai for R10	For Reply of R1 & R8
2	Application No.89 of 2017(SZ)	Kunhikrishnan R, Kannur District, Kerala and 2 others <b>Vs</b> Union of India Rep.by its Secretary, Ministry of Environment and Forest Government of India New Delhi and 7 others	M/s. K.P.Pradeep <b>Counsel for Applicant</b> M/s. M.Sumathi for R1 M/s .Rema Smrithi.VK for R2 ,R3,R4 R5 M/s. Damodaran Kodoor for R6 M/s. Gokul Krishnan for R7,R8	For Reply of R1

3	Application. No.181 of 2017(SZ)	<p style="text-align: center;">P.Dhanapal, Kodaikanal, Dindugal District</p> <p style="text-align: center;"><b>Vs</b></p> <p style="text-align: center;">State of Tamil Nadu Rep.,by its Secretary to Government, Environment and Forests Department, Secretariat, Chennai and 6 others</p>	<p style="text-align: center;">M/s. M.Kamalanathan <b>Counsel for Applicant</b></p> <p style="text-align: center;">M/s. M.K.Subramanian for R1,R2,R4,R5 M/s. H.Yasmeen Ali for R3</p>	<p style="text-align: center;">MoA &amp; Reply of R6 &amp; R7 For Reply of R1 to R5</p>
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